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Title: Introduction of the Rainwater (Mandatory Harvesting And Collection) Bill, 2015.

SHRI JAGDAMBIKA PAL (DOMARIYAGANJ): Sir, I beg to move for leave to introduce a Bill to provide for compulsory harvesting of rainwater in every residential, commercial establishment and government building in order to make contribution to the conservation of water and recharge of groundwater and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory harvesting of rainwater in every residential, commercial establishment and government building in order to make contribution to the conservation of water and recharge of groundwater and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI JAGDAMBIKA PAL : Sir, I introduce the Bill.

16.11 hours

COMPULSORY VOTING BILL, 2014 – Contd.